

BEFORE THE ADJUDICATING AUTHORITY
NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
COURT 1

C.P. (I.B) No. 611/7/NCLT/AHM/2019

Coram: Hon'ble Mr. MADAN BHALCHANDRA GOSAVI, MEMBER (JUDICIAL)
Hon'ble Mr. VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING THROUGH VIDEO CONFERENCING BEFORE THE
AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 14.09.2020

Name of the Company:

Enoch Infrabulid LLP
V/s
Archon Powerinfra India Pvt Ltd

Section:

Section 7 of the Insolvency and Bankruptcy Code


ORDER

Learned Counsel Mr. Ishan Shah appeared for the Financial Creditor.

Learned Counsel Mr. Prashantkumar Sharma appeared for the Corporate Debtor.

Pleadings are held to be completed. Matter stands adjourned for further consideration on 21.10.2020


(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)


(MADAN B. GOSAVI)
MEMBER (JUDICIAL)

Dated this the 14th day of September, 2020

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